

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
SINGLE MEMBER APPEAL BRANCH

Appeal No. E/596 /2009 – SM[BR] E / CO / 166 /2009-SM[BR]

Date 03/08/2011

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
C.C.E. LUCKNOW
7-A, ASHOK MARG, LUCKNOW.
C.C.E. LUCKNOW

Appellant
Vs
Respondent

M/S BRINDAVAN BOTTLERS LTD.

I am directed to transmit herewith a certified copy of **Final order No. 444 / 2011 –SM[BR]** dated 14.7.2011
passed by the Tribunal under **Section 35-C(1) of Central Excises Act, 1944**


Assistant Registrar
(SM Appeal Branch)

Copy to :

1. Respondent
M/S BRINDAVAN BOTTLERS LTD.
SAFEDABAD, BARABANKI.

2. Adv. / Consult **SHRI RAJESH CHIBBER ADV.**
M/S RESPONDENT:-----

3. C.D.R
4. Bar association, CESTAT, New Delhi
5. Director Publications, Customs, Excise. I.P. Estate, New
6. M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -
7. Company Law Institute of India Pvt Ltd., No.2 (Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17
8. Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi -
9. Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15
10. LAWCRUX Advisors Pvt Ltd, LAW House, 1-8, Sector - 10, Faridabad 121003 (Harvana)
11. TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor, Vasant Arcade, Nelson Mandela Road, Vasant Kunj, New Delhi - 110070
12. Office Copy
13. Guard file


Assistant Registrar
(SM Appeal Branch)

IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL,
WEST BLOCK NO.II, R.K. PURAM, NEW DELHI-110066.
BENCH-SM

Excise Appeal No. E/596/09-SM
Excise CO Appn. No. E/CO/166/09-SM

[Arising out of Order-in-Appeal No.202-CE/LKO/2008 dated
15.12.2008 passed by the Commissioner (Appeals), Central
Excise & Service Tax, Lucknow].

Commissioner of Central Excise, Lucknow ...Appellant

Vs.

M/s. Brindavan Bottlers Ltd. ... Respondent

Present for the Appellant :Shri.Fateh Singh, D.R.
Present for the Respondent:Shri.Rajesh Chibber, Advocate

Coram: HON'BLE MR. D.N. PANDA, JUDICIAL MEMBER

Date of Hearing/Decision:14.07.2011

final ORDER NO. 444/2011 SM(Br) DATED: _____

PER: D.N.PANDA

The amount of duty involved in this appeal is
Rs.11,453/-. Without going to the merit of the smallness of
the demand involved, Revenue's appeal is dismissed. So also
CO is dismissed.

[Dictated & Pronounced in the open Court].

(D.N.PANDA)
JUDICIAL MEMBER

Anita